

(c) the amount earmarked separately for Rural and urban areas; and

(d) whether the concerned States have already spent the amounts given to them within the specified periods?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) The factors which are kept in view for deciding allocations for Housing are the needs of each State based on its population, extent of development already achieved past performance and capacity to execute programmes, as also the amount of funds which the State can provide for housing in their annual plans within the plan ceilings.

(b) to (d). Both the Low and the Middle Income Group Housing Schemes are primarily meant for urban areas. Loan assistance for construction of houses in rural areas is available under the Village Housing Projects Scheme. The Middle Income Group Housing Scheme is financed wholly from loans advanced by the Life Insurance Corporation of India. Under the Low Income Group Housing Scheme, both L.I.C. and Plan funds are utilised. Details of assistance allocated to and utilised by the various States under the Low and Middle Income Group Housing Schemes during different Plan periods are shown in the statements (I and II) laid on the Table of the House. [Placed in Library. See No. LT-1766/68].

FOREIGN AID

4348. SHRI G. C. NAIK :
SHRI MAHENDRA MAJHI :
SHRI D. D. JENA .
DR. RANEN SEN :

Will the Minister of FINANCE be pleased to state :

(a) the countries from which Government have received (i) Loan (ii) Grant (iii) Subsidy (both in cash and kind) so far since the year 1950-51; and

(b) the amount of loan from each country and the percentage of interest thereon, the condition if any, and the particulars or specified, purposes of these loans, aid or grant; and the amount repaid so far as principal and interest separately; and

(c) schedule worked out for future repayments?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Two statements, the first showing countrywise the amounts of loans received by the Government of India and the amounts paid by way of repayment of principal and interest and the second showing the amounts of grants received by the Government of India from 1950-51 to 1967-68 are laid on the Table of the House. [Placed in Library. See No. LT-1767/68].

The rates of interest payable to the countries/authorities concerned vary from source to source and in some cases from loan to loan. They range from zero to 6½% per annum.

Conditions governing the loans and grants and the purposes for which they are available also differ from loan to loan and from source to source and are detailed in the relevant agreements, copies of which are available in the Lok Sabha Library. Broadly the loans have been taken in the context of economic development and the plans, for assisting development in various sectors such as agriculture, irrigation, power, transport, communications, industry etc.

(c) Repayments of the loans are made in accordance with the amortization schedules applicable to each individual loan as given in the relevant agreements. The last of the repayments will be due in year 2018.

राजकीय मुद्रणालय के 'सीसा' तथा
'टाइप' का आयात

4349. श्री टी० पी० शाह :
श्री जी० व० सिंह :

क्या निर्माण, आवास तथा पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) पिछले पाँच वर्षों में फ़रीदाबाद तथा दिल्ली स्थित गवर्नमेंट आफ इंडिया प्रेसों ने अलग-अलग प्रत्येक देश से कितना सीसा तथा 'टाइप' मंगाया और खरीदी गई इन वस्तुओं का कुल मूल्य कितना था;